

**SHRI JYOTIRMOY BOSU:** You have made an observation. I have documentary evidence to prove....

श्री ज्योतिरमोय बोसु : मेने कार्टे फोटिस क्वेश्चन दिया था ...

**MR. SPEAKER:** You have not given notice.

श्री ज्योतिरमोय बोसु : प्रश्नक महोदय, मेरी बात सुनिए।

**MR. SPEAKER:** You give notice; I will consider it.

12.10 hrs.

#### PAPERS LAID ON THE TABLE

**AUDIT REPORT AND CERTIFIED ACCOUNTS OF ANIMAL WELFARE BOARD, MADRAS**

**THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA):** I beg to lay on the Table a copy of the certified Accounts (Hindi and English versions) of the Animal Welfare Board, Madras, for the year 1977-78 and the Audit Report thereon, under sub-rule (4) of Rule 24 of the Animal Welfare Board, Madras (Administration) Rules, 1962. [Placed in Library. See No. LT-4145/79.]

**ANNUAL ADMINISTRATION REPORT ETC. OF REGIONAL ENGG. COLLEGE, TIRUCHIRAPALLI FOR 1977-78, ANNUAL REPORT ETC. OF UNIVERSITY OF HYDERABAD AND A STATEMENT**

**THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER):** I beg to lay on the Table—

- (1) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Regional Engineering College, Tiruchirapalli, for the year 1977-78 together with the Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of Regional Engineering College, Tiruchirapalli, for the year 1977-78.

[Placed in Library. See No. LT-4146/79.]

- (2) (1) A copy of the Annual Report of the University of Hyderabad for the period January, 1977 to June, 1978.

- (ii) A copy of the Review by the Government on the working of the University of Hyderabad for the period January, 1977 to June, 1978.

- (iii) A statement (Hindi and English versions) explaining reasons for not laying simultaneously the Hindi version of the Report.

[Placed in Library. See No. LT-4147/79.]

**ANNUAL REPORT ETC. OF VISVA BHARATI, SANTINIKETAN FOR 1977-78, STATEMENT RE. REGIONAL ENGG. COLLEGES FOR 1977-78, ANNUAL REPORT OF I.I.H., DELHI FOR 1977-78, ANNUAL REPORT ETC. OF RAMPUR RAZA LIBRARY, RAMPUR, FOR 1976-77**

**DR. PRATAP CHANDRA CHUNDER:** I beg also to lay:

- (1) (i) A copy of the Annual Report of Visva Bharati, Santiniketan, for the year 1977-78.

- (ii) A copy of the Review by the Government on the working of Visva-Bharati, Santiniketan, for the year 1977-78.

- (iii) A statement (Hindi and English versions) explaining reasons for not laying simultaneously the Hindi version of the Report.

[Placed in Library. See No. LT-4148/79].

- (2) A statement (Hindi and English versions) explaining

reasons for not laying the Annual Report and the Audited Accounts of the Regional Engineering Colleges for the year 1977-78 within the stipulated period of nine months after the close of the accounting year. [Placed in Library. See No. LT-4149/79.]

(3) A copy of the Annual Report (Hindi† version) of the Indian Institute of Technology, Delhi for the year 1977-78. [Placed in Library. See No. LT-4150/79.]

(4) (i) A copy of the Annual Report (Hindi and English versions) of the Rampur Raza Library, Rampur for the year 1976-77 together with the Audited Accounts, under sub-section (4) of section 21 of the Rampur Raza Library Act, 1975.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Rampur Raza Library, Rampur, for the year 1976-77.

(iii) A statement (Hindi and English versions) showing reasons for delay in laying the Annual Report mentioned at 4(i) above.

[Placed in Library. See No. LT-4151/79.]

**AUDIT REPORT ETC. OF UNIVERSITY GRANTS COMMISSION AND OF UNIVERSITY OF DELHI FOR 1977-78**

**DR. PRATAP CHANDRA CHUNDER:** I beg to lay:

(1) (i) A copy of the Annual Accounts (Hindi and English versions) of the University Grants Commission, New Delhi, for the year 1977-78 together with the Audit Report thereon, under sub-section

(4) of section 19 of the University Grants Commission Act, 1956.

(ii) A statement (Hindi and English versions) showing reasons for delay in laying the above document.

[Placed in Library. See No. LT-4152/79.]

(2) (i) A copy of the Annual Accounts (Hindi and English versions) of the University of Delhi for the year 1977-78 together with the Audit Report thereon.

(ii) A statement (Hindi and English versions) showing reasons for delay in laying the above documents.

[Placed in Library. See No. LT-4153/79.]

**ANNUAL REPORT ETC. OF HOUSING AND URBAN DEVELOPMENT CORPORATION LTD., NEW DELHI FOR 1977-78**

**THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI RAM KINKAR):** I beg to lay on the Table—

(1) A copy of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) Review by the Government on the working of the Housing and Urban Development Corporation Limited, New Delhi, for the year 1977-78.

(ii) Annual Report of the Housing and Urban Development Corporation Limited, New Delhi, for the year 1977-78 along with the Audited Accounts and the Comments of the Comptrol-

†English version of the Report was laid on the Table on the 22nd December, 1978.